

**IN THE HIGH COURT OF MANIPUR  
AT IMPHAL  
CONT.CAS(C) No. 2 of 2021**

All Manipur School Student Transporter Association (AMSSTA), Manipur, The Societies Registration Act, 1989 gi makhada register touba number na Regd. No. 527/M/SR/2012, register touraba Head Office ki leifam na Bamon Leikai Mangjil, Imphal East, Manipur, houjik oiriba Office leifamna Wangkhei Lourembam Leikai, Imphal East District, Manipur, mahut sillibana masigi President oiriba, Mr. Maibam Kennedy Singh, chaorakna chahi 46 rom suraba, apokpana leikhidraba M. Bheigyachandra Singh, leiphamna Laipham Khunou Mayai Leikai, Imphal East District, Manipur – 795010.

**....Petitioner**

**- Versus -**

1. Dr. Rajesh Kumar, Chief Secretary/Principal Secretary (Finance)/Chairperson, State Executive Committee of the State Disaster Management Authority, Manipur Lei ngak, Office leiphama na Secretariat, South Block, Babupara, P.O. & P.S. Imphal, Imphal West District, Manipur, Pin No. 795001;
2. Dr. Rajesh Kumar, Principal Secretary (Finance), Government of Manipur, Office ki leiphamna Secretariat, South Block, Babupara, P.O. amasung P.S. Imphal, Imphal West District, Manipur, Pin No. 795001;
3. Shri T. Ranjit Singh, Education (Schools) gi Commissioner, Government of Manipur, Office leiphamna Secretariat, South Block, Babupara, P.O. amasung P.S. Imphal, Imphal West District, Manipur, Pin No. 795001
4. L. Nandakumar Singh, Education (Schools) gi Director, Lamphelpat, Imphal West District, Manipur – 795004.
5. Shri M. Harekrishna, IAS, Commissioner (Edn./S), Government of Manipur.

***CONT.CAS(C) No. 2 of 2021 da takhiba tarikh 06-07-2021  
gi order amagi matung inna, R-5 su case asida party oihalle***

**... Respondents**

**LOINANA**

**MC(CONT.CAS(C)) No. 68 of 2021**

Dr. Rajesh Kumar, Chief Secretary / Principal Secretary (Finance)/The State Disaster Management Authority gi State Executive Committee gi Chairperson, Government of Manipur, Office ki leipham na Secretariat, South Block, Babupara, P.O. & P.S. Imphal, Imphal West District, Manipur, Pin No. 795001;

*...Applicant*

***-Versus -***

All Manipur School Student Transporter Association (AMSSTA), Manipur, the Societies Registration Act, 1989 gi makhada register touba numberna Regd. No. 527/M/SR/2012 ni, Head Office ki register touraba Head Office ki leiphamna Bamon Leikai Mangjil, Imphal East, Manipur, houjik oiriba Office leifamna Wangkhei Lourembam Leikai, Imphal East District, Manipur mahut sillibana masigi President oiriba Mr. Maibam Kennedy Singh, Chaorakna chahi 46 lom sure, apokpana leikhidraba M. Bheigyachandra Singh leifamna Laipham Khunou Mayai Leikai, Imphal East District, Manipur – 795010

...

***Respondent***

**IKAIKHUMNABAGI MASAK OIRABA**  
**JUSTICE MR. SANJAY KUMAR GI COURT TA**

|                                            |   |                                                                                                                             |
|--------------------------------------------|---|-----------------------------------------------------------------------------------------------------------------------------|
| Respondents singgi<br>maikeida leplibasing | : | Mr. Y. Nirmolchand, Sr. Advocate;<br>Mr. M. Devananda, Addl. AG;<br>Dr. R.K. Deepak, Advocate;<br>Mr. Fakharuddin, Advocate |
|--------------------------------------------|---|-----------------------------------------------------------------------------------------------------------------------------|

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| Order pikhiba tarikh | : | <b>20-09-2022</b> |
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## Order

[1] Court asina WP(C) No. 459 of 2020 gi tarikh 14-10-2020 da takhiba yathang amabu khangna khangna eende haina maral siraduna All Manipur School Student Transporter Association na Contempt case asi tharakpani.

[2] Mr. K. Modhusudon, learned counsel na petitioner-association gi hanna leplabasu houjikti petitioner gi maikaidagi kanamtana lepkhide. Mr. Y. Nirmolchand, learned senior counsel, na respondent No. 1 gi meikaidagi lepkhi; Mr. M. Devananda, learned Addl. Advocate General na respondent No. 3 gi meikaidagi lepkhi; Dr. R.K. Deepak, learned counsel na respondent No. 5 gi meikaidagi lepkhi; amasung Mr. Fakharuddin, learned counsel na respondent No. 4 gi meikaidagi lepkhi.

[3] Petitioner-association na writ petition asida phondokliba pendaba adudi makhoigi member sing haibadi school van thouba sing asi COVID-19 na maram oiduna chathakhiba Lockdown aduna sel thumgi awaba mayam thengnakhi haiba asini. Writ petition asida haijariba asi di masini madudi makhoigi member khuding makta Authority na sel gi tengbang oina sendoi yaodana lupa 2,00,000/- foubagi loan pibigadabani haibasini. Court asina tarikh 14-10-2020 da takhiba order amagi matung inna writ petition asibu loisalladuna makhada piriba sing asi pangthoknaba haikhi-

- (i) petitioner-association gi Member singna thengnei hairiba awaba sing adu chummi lalli haiba khangdoknaba, akaknaba matam amagi manungda State Government na Committee ama semgadabani.
- (ii) Committee aduna enquiry ama twgadabani amasung madugi paodam adu State Government na akaknaba matam amagi manungda pishingadabani.
- (iii) Committee na pishillakliba paodam adu State Government na khannaduna amasung chunaba firep louduna akaknaba matam amagi manungda, amasung petitioner-association gi member singda selgi tengbang pigadabani.

- (iv) Karigumba darker leirabadi State Government na Central Government ta gi financial package ama pibinaba haijaraduna meoeibagi minungsi yenglaga petitioner-association gi member singda tengbang pigadabani.

[4] Manipur gi Chief Secretary amasung State Disaster Management Authority, Manipur gi Executive Committee gi Chairperson su oiribana Rejoinder affidavit ama tarikh 01-08-2022 pisillakhi. Maduda, mahakna Court asina haikhiba sing adu elladuna pangthokliba thabak sing ado khanghallakhi.

[5] Ahanba pangthoknaba khanghankhiba wapham adugi matangda, palladuna, tarikh 09-11-2020 da petitioner-association gi Member singna thengnei hairiba awaba sing adu chummi-lalli haiba khangdok naba Committee ama semnaba order thokhi haina mahakna haikhi. Committee asida, Education (S) gi Commissioner na Chairman amasung Director, Education (S) na Member Secretary oiri; Director (Transport), Director (Inst. Finance), amasung Director, (R&DM), na member sing oikhi.

[6] Anisuba pangthoknaba khanghankhiba wapham adugi matangda, palladunam Committee adugi meephm ama 01-02-2021 da pangthoktuna selgi tengbang piba yaraba van driver singgi mafamda tengbang pibada matik chare haiba sing thamkhi haina mahakna haikhi.

[7] Ahumsuba pangthoknaba khanghankhiba wapham adugi matangdadi Relief & Disaster Management Department na Addl. Chief Secretary (Transport) amasung Director (Institutional Finance) ta tarikh 27-02-2021 da chithi eekhi haina mahakna haikhi. Madugi paokhum oina, Directorate of Institutional Finance, na tarikh 04-03-2021 da erakpa chithi da asumna haikhi madudi, madugi matang dadi thabak amata toufam thokte maramdi loan piba haiba asi bank gi mathou oibana, amasung Director (Transport) na tarikh 18-03-2022 da eeba chithi da khanghallakkhi madudi tarikh 22-09-2015 da fongdokhiba Manipur Gazette ki para 14 da piriba Transport Safety condition sing haibadi school transport committee sing semduna school van sing gi chatna pathap semba amadi yengsinbagi thabak thouwong sing yenglaga, madubu mapung fana enba asi school 6 khaktamak ni haina fongdokli.

[8] Marisuba pangthoknaba khanghankhiba wapham adugi matangda di State Disaster Relief Fund da Central Government na financial package ama piraknabagi provision leite amasung State Government na Chief Minister's COVID-19

Affected Livelihood Support Scheme houdokhibana hujikki tangkak asida di Central Government ta haijarubagi darkar leitri haina mahaknahaikh.

**[9]** Chief Secretary na makha tana haiklhi madudi, karigumba van driver sing gi marakta gi chitthahouba yaorabadi, petitioner-association na mari leinaba Department natraga bank sing da chattuna changadaba che chang sing pisillaga loan loubinaba haikhi. Makhatana, School gi van driver sing su Chief Minister's COVID-19 Affected Livelihood Support Scheme gi beneficiaries sing gi marakta, yaohankhi haina fongdokkhi.

**[10]** Hairiba Affidavit aduda yaoriba warol sing adu yenglaga Court na haikhiba sing ado chap chana thabak oina pangthokkhi haibasi mayek sengna ure. Authority singna loukhatpa khongthang sing gi matung innna sel thum gi tengbang ado phangnaba piriba kanglon sing ado enba haibasidi petitioner-association gi member singi mathouni. Karigumba maduda pendaba leirabadi, ain gi matung inna, atoppa wakat thangattuna mateng nijaba yagani. WP(C) No. 459 of 2020 gi tarikh 14-10-2020 da pikhiba order ado ende haiduna contempt jurisdiction sijiinanaba maram amata leite.

**[11]** Maramsing asina, Contempt case asi loisille.

**[12]** Piriba aroiba order asigi mathak ta tonganba, attoppa order ama contempt case asi loisilbinaba respondent No. 1 na tharakhiba MC(CONT.CAS(C)) No. 68 of 2021 gi oina da pidrabasu yare.

**[13]** Miscellaneous case asisu loisille.

Achangba sel gi matangda order amata tadre.

**CHIEF JUSTICE**